

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu.

Notification

Jammu, the 14 November, 2019

S.O. 09 In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, 1900 (Act No. 3 of 1900) and in supersession of notification SRO 494 dated 4th August, 2019, the Lieutenant Governor hereby declare Block-A of MLA Hostel, Srinagar alongwith it's premises as "Subsidiary Jail".

By order of the Lieutenant Governor.

Sd/-
(Shaleen Kabra) IAS
Principal Secretary to Government

No. Home/Jail/126/2019

Dated: 14 11.2019

Copy to the:

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Director General of Police, J&K.
3. Director General of Police (Prisons), J&K.
4. ADGP (Security/L&O), J&K.
5. Director SSG, J&K.
6. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c.)
7. District Magistrate, Srinagar.
8. Special Secretary to the Chief Secretary.
9. SSP, Srinagar
10. Private Secretary to the Principal Secretary (Home)
11. Stock file.


(Nivedita Munshi)

Under Secretary to Government.